## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 137(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2016

**NAME OF THE COMPANY: M**/s Sanjeev Kumar Gupta & Ors. V/s. M/s. Shiva International Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

SATVIKA LIUPTA ADVOCATE PETITIONER 112 Advike

2. Souganton Mondal Advocate Respondents Company

3. Shariq J. Reyay Advocate

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given two weeks time as last chance to file the rejoinder.

List on 17.10.2016

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

59/-